

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 11th January, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. D.K.AGARWAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 04/2016(CZ)	Dr. Subhash C. Pandey Vs. MP PCB & 2 Ors.	Mr. Rahul Ganesh, Adv. Mr. Pramod Singh Tomar, Adv.	
2.	Original Application No. 02/2016(CZ)	Rajendra Singh Vs. The Collector Distt. Bhind & 2 Ors.	Mr. R.G.Mahajan, Adv. Mr. Ashutosh Mahajan, Adv.	
FOR HEARING				
3.	Original Application No. 133/2015(THC) (W.P.No.12048/15)	Jagdish Prasad Yadav Vs State of Rajasthan & 8 Ors.		
4.	Original Application No. 104/2015(CZ) (M.A.No.810/15)	Jagdish Meena Vs. State of Rajasthan & 3 Ors.	Mr. Jagdish Meena, Applicant Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 76/2015(CZ)	Geela Ram Vs. State of Rajastahn & 4 Ors.	Mr. Mahendra Singh Kachhawa, Adv. Mr. Gayendra Singh, Adv. Mr. Arvind Soni, Adv.	
6.	Original Application No. 125/2013(THC) (M.A.No.377/15 to 381/15) (M.A.No.663/15) (M.A.No.664/15) (M.A.No.678/15) (M.A.No.679/15) (M.A.No.696/15) (M.A.No.697/15) (M.A.No.698/15) (M.A.No.764/15) (M.A.No.833/15) (M.A.No.850/15) (M.A.No.856/15) (M.A.No.857/15)	Villagers of Village Patanwati & 8 Ors. Vs. State of Rajasthan & 4 Ors.	Mr. Suresh Chand Sharma Mr. Vishal Bhatnagar Adv. Mr. Sandeep Singh, Adv. Mr. Sachin K. Verma, Adv. Ms. Sadhana Pathak Adv. Mr. Arvind Soni Adv. Mr. Vikram Singh Shekhawat Mr. Rohit Sharma Adv. Mr. Kedar Solanki Adv. Mr. Mukesh Meena Adv. Dr. M.S. Kachhwa Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
7.	Original Application No. 60/2015(CZ) (M.A.No.463/15) (M.A.No.769/15)	Man Singh Gurjar Vs. State of Rajasthan & 5 Ors.	Mr. Man Singh Gurjar, Applicant	

8.	Original Application No. 11/2015 (CZ)	Kishore Samrite (<i>Copper Mining</i>) Vs. M/s Hindustan Copper Ltd. & 10 Ors.	Mr. R.S. Verma Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. R.K.Sanghi, Adv. Mr. Shreyraj Saxena, Adv.
9.	Original Application No.132/15(CZ) (M.A.No.837/15)	Gram Panchayat (Kothiya) Vs. State of M.P. & 6 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sunil Kumar Bhargawa, Adv.
10.	Original Application No. 20/2015 (CZ) (M.A.No.332/15) (M.A.No.334/15) (M.A.No.335/15) (M.A.No.337/15) (M.A.No.398/15) (M.A.No.404/15) (M.A.No.518/15) (M.A.No.555/15) (M.A.No.560/15) (M.A.No.701/15 to 704/15) (M.A.No.724/15) (M.A.No.816/15) (M.A.No.817/15)	Tribunal at its Own Motion (<i>Sand Panna, Minning</i>) Vs Chief Secretary, Govt. of MP & 5 Ors.	Ms. Parul Bhadoria, Adv. for MPPCB Mr. Sachin K. Verma, Adv. Mr. Shirish Mishra, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv. Mr. Shivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Amit Dubey, Adv. Mr. Rakesh Gohil, Adv. Ms. Kalpana Jain Gohil, Adv. Mr. Shreyraj Saxena, Adv. Mr. Pankaj Wagmare, Adv. Mr. Kripashankar, Adv.
11.	Original Application No. 139/2015(CZ)	Dr. B.M.Loya Vs. Sumitra Jagdishalaya & Anr.	Mr. Rohit Sharma, Adv. Mr. Vijay Choudhary, Adv. Mr. Vivek Choudhary, Adv. Mr. Ravi Goyal, Adv.
12.	Original Application No. 67/2015(CZ)	Raman Khandelwal & Anr. Vs. Government of M.P. & Ors.	Mr. Chandra Prakash Singh, Adv. Mr. Ramchandra, Adv. Mr. Sanjay Kumar Choubey, Adv. Mr. Ashok A. Tiwari, Adv. Mr. B.M. Prasad, Adv. Mr. Anshuman Singh, Adv. Mr. Satyendra Patel, Adv.
13.	Original Application No. 21/2013(CZ) (M.A.No.132/15) (M.A.No.333/15) (M.A.No.366/15) (M.A.No.430/15) (M.A.No.507/15) (M.A.No.739/15) (M.A.No.847/15)	Dr. Alankrita Mehra Vs. Union of India & 09 Ors.	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. R-6 for Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv.

			Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.	
FOR COMPLIANCE				
14.	(M.A.No.699/15) in Original Application No.16/2014	Ram Singh &Ors. Vs. Union of India &7 ors.	Mr. Shantanoo Saxena, Adv. Mr. Sandeep Singh, Adv. for R-1 to 6. Mr. Sachin K. Verma, Adv. Mr. Guljari Lal, Adv. for R-5	
15.	(M.A.No.727/15) in Appeal No. 02/2013	M/S Mewat- Stone Crushing com. Vs. Rajasthan State Pollution Control Board.	Mr.S.M. Hussain, Adv. Mr.Sandeep Singh, Adv.	
16.	Original Application No. 04/2013(THC) (M.A.No.574/15) (M.A.No.856/15) (M.A.No.857/15)	Sandeep Lahariya Vs. State of MP & Ors.	Mr. Sachin K. Verma, Adv. For R-1, 3, 7 & 8 Mr. Shivendu Joshi For R-2 Mr. Vijay Shahani Adv. For R-4 Mr. Sandeep Gupta, Adv. For R-5 Mr. Asad Ullah Khan, Adv. for R-6 Mr. Sanjay Shkala, Commissioner for R-8 Mr. Shyam Narayan Chouksey for R-10 Mr. Dharamveer Sharma Adv. Mr. Deepesh Shukla, Adv. Ms. Swapnil Gupta, Adv. Mr. Sambhav Sogani, Adv. Mr. Alkesh Agarwal, Adv. Mr. Amit Gupta, Adv. Mr. Rajeev Jain, Adv.	